

(b) According to the finding of the enquiry committee, while goods train No. DEI-2 Up was approaching Maheji station a loaded wagon marshalled 21st from the train engine derailed and capsized at kilometre 388/7 due to the breakage of its right trailing journal which had run hot. As a result of crosstrain and resultant distortion of track, 8 wagons following it capsized while the next 8 got completely derailed.

(c) The accident was due to failure of mechanical equipment for which no railway staff was held responsible.

#### Collision at Brajraj Nagar Station

771. Shri Hukam Chand Kachhavaia: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3004 on the 2nd December, 1966 and state:

(a) whether the enquiry into the causes of collision between the two goods trains at Brajrajnagar Station has been completed;

(b) if so, the details thereof; and

(c) if not, the time likely to be taken in this regard?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) According to the finding of the enquiry committee, the accident was caused by the driver of goods train No. 770 Down disregarding the reception signals at danger and failing to control the train for which suitable action is being taken against him.

(c) Does not arise.

#### Strike by Station Masters

772. Shri Hukam Chand Kachhavaia:  
Shri Onkar Lal Berwa:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that station Masters had gone on strike in December, 1966 to press their demands

resulting in much bottleneck in Railway traffic;

(b) if so, the nature of their demands; and

(c) the action taken in this regard?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) and (c). Do not arise.

#### Incident at Carriage and Wagon Workshop, Lucknow

773. Shri Hukam Chand Kachhavaia: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1698 on the 18th November, 1966 and state:

(a) whether the enquiry into the cause of the incident which took place in the Carriage and Wagon Workshop, Lucknow on the 22nd June, 1966 has since been completed;

(b) if so, the details thereof; and

(c) the extent of loss of life and property caused thereby?

The Minister of Railways (Shri C. M. Poonacha): (a) There was no accident on 22nd June 1966. The accident in Alambagh (Lucknow) Workshop occurred on 26th October 1966.

The enquiry has been concluded.

(b) An explosion occurred in that pneumatic pipe line, apparently due to accumulation of oil and carbonaceous matter in the pipe line igniting as a result of contact with compressed air at high temperature.

(c) 23 persons sustained burns as a result of flames shooting out of a furnace in the black-smith shop and hot blast from the pipe line. Of these 12 were released after first aid and 11 were admitted in the hospital. Out of these one later succumbed to his injuries. The loss of railway property is estimated at Rs. 9,420/.